

(b) if so, where will be its head quarters?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) No.

(b) Does not arise.

#### TRAIN ROBBERIES

179. SHRI M. VALIULLA: Will the Minister for RAILWAYS be pleased to state.

(a) the number of train robberies which occurred in each railway zone in 1954-55; and

(b) the number of persons prosecuted for those robberies?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) and (b). The particulars are under collection and will be placed on the Table of the House when available.

#### EXPORT OF RICE TO CEYLON

180. SHRI M. VALIULLA: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) whether any rice is to be exported to Ceylon in 1955-56; and

(b) if so, how much and through which agencies?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) and (b). The Government of India have not so far entered into any agreement for supply of rice to Ceylon on Government to Government basis. There is, however, no ban on export of rice from India to Ceylon on trade account. To facilitate exports the export duty on rice has recently been reduced from 20 per cent. *ad valorem* to the nominal amount of Re. -/2/3 per maund, but it is too early as yet to say what quantity of rice will be exported to Ceylon during 1955-56.

12 NOON

#### RESIGNATION OF SHRI P. SUN-DARAYYA

MR. CHAIRMAN: I have to inform hon. Members that Shri P. Sundarayya has resigned his membership of the Rajya Sabha with effect from today.

#### PAPER LAID ON THE TABLE

REPORT OF THE INDIAN GOVERNMENT DELEGATION TO THE 37TH SESSION OF THE INTERNATIONAL LABOUR CONFERENCE HELD IN GENEVA IN JUNE, 1954.

THE DEPUTY MINISTER FOR LABOUR (SHRI ABD ALI): Sir I beg to lay on the Table a copy of the Report of the Indian Government Delegation to the 37th Session of the International Labour Conference held in Geneva in June, 1954. [Placed in Library, see No. S-92/55.]

#### THE UNIVERSITY GRANTS COMMISSION BILL, 1954—continued

SHRI V. K. DHAGE (Hyderabad): Sir, I made a submission to you on Wednesday last with regard to the presence of the Education Minister when you stated that he was going to attend the House that very day but we did not find him come to the House either that day or on the non-official day when two important Resolutions were discussed in the House. We find that he has not come in today also.

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): Mr. Chairman, I think the objection raised by the hon. Member is quite unreasonable. The Parliamentary Secretary is here to represent the Education Minister and he is doing his business.

SHRI H. C. MATHUR (Rajasthan): He has not visited this House for nearly a year, Sir. He is not here to